

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 111
C.P.(IB)/2(AHM)2021

Order under Section 7 IBC

IN THE MATTER OF:

Intech Capital Ltd

.....Applicant

V/s

Archon Engicon Ltd

.....Respondent

Order delivered on ..19/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Urvesh Gor, Advocate

For the Respondent :None

ORDER

Affidavit in reply is not filed by the Corporate Debtor, hence, matter to proceed without affidavit in reply.

The matter stands adjourned to 20.09.2021 for further consideration.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)